

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **ALEXANDER ASSOCIATES PRIVATE LIMITED**

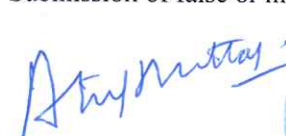
1.	NAME OF CORPORATE PERSON	Alexander Associates Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	03/10/2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER	U74140DL2013PTC258645
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	26, Sultanpur Estate Mandi Road, Mehrauli, New Delhi South West Delhi DL 110030 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	06.01.2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Atul Mittal Address: 163, BALCO Apartments, Plot No.58, IP Extn., Patparganj, Delhi-110092 Email Id registered with IBBI: a.mittalmc@gmail.com Claims to be sent on Email Id: a.mittalmc@gmail.com Ph No: 9871830777 Reg No: IBBI/IPA-001/IP-00439/2017-18/10762
8.	LAST DATE FOR SUBMISSION OF CLAIMS	05.02.2023

Notice is hereby given that the **Alexander Associates Private Limited** has commenced voluntary liquidation on **06th January 2023**.

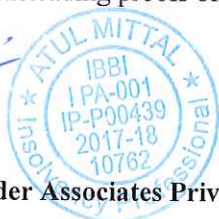
The stakeholders of **Alexander Associates Private Limited** are hereby called upon to submit a proof of their claims, on or before **05th February 2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Atul Mittal

Liquidator for Alexander Associates Private Limited



Date: 10.01.2023

Place: Delhi